का चित्रण हो या जो जातीय, धार्मिक ग्रीर इसी प्रकार की ग्रन्य संवेदनशीलता को क्षेब्ध करे।

Plan to double Power Production

348. SHRI M. RAM GOPAL REDDY:

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SHRI HARGOVIND VERMA:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government have prepared any plan to double power production in the country; and
 - (b) if so, the main features thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The Government has not prepared any plan to double power production in the country within a specific time frame. However, a tentative programme has been prepared for augmenting generating capacity during the next 5 years based on the projections of Tenth Annual Power Survey. The demand projections of the Tenth Annual Power Survey and the corresponding requirements of installed generating capacity would have to be reviewed in the light of the strategy to be adopted for overall economic development. The main _thrust of the Government's future programme will be to accelerate the power development by doubling the existing generating capacity in about seven years.

Film Censorship Machinery

349. SHRI M. RAM GOPAL REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether film censorship machinery is still in the hands of bureaufrats and the Government has been urged to completely divorce it from Governmental authority and equip it with professionals; and
 - (b) if so, the reaction of the Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). It is not a fact that the film censorship machinery is in the hands of bureaucrais. In accordance with the provisions of the Cinematograph Act, 1952 and the rules made thereunder, all films presented for censorship are dealt with by the prescribed authority after they are seen by examining committees and, in some cases, by revising committees of the Board of Film Censors which consist predominantly of non-officials.

A suggestion to the effect that censorship activity should be completely divorced from Governmental authority has been seen. Consistent with Government's responsibility in the matter of films, this proposal is not acceptable.

भारत हैवी इलंक्ट्रिकल्स लिमिटेड भोपाल के कर्मवारियों के लिए मकान किराया भत्ता

- 350. श्री मदन तिवारी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या भारत हैवी इबैक्ट्रिकलस भोपाल के प्रबन्धकों ने भोपाल, जिसे बी-1 श्रेणी का शहर घोषित किया गया है, में देय दर पर ग्रपने कर्मचारियों को मकान किराया भत्ता देने की घोषणा की है;
- (ख) यदि हां, तो वह किस तारीख से दिया जाएगा ;
- (ग) क्या यह तारीख वही तारीख है जब से भोपाल को सरकार द्वारा बी-श्रेणी का शहर घोषित किया गया है; श्रीर
- (घ) यदि नहीं, तो कमंचारियों को मकान किराया भत्ता उस तारीख से न देने के क्या कारण हैं जब से भोपाल को बी-1 श्रेणी का शहर घोषित किया गया है?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी द्याभा मयती) : (क) जी, हां। भारत हैची